

Visit of Representative of G. D. R .
Government to Jullundur Regarding
Inspection of Rs. 09 Tractors

*1306. SHRI SAT PAL KAPUR :
Will the Minister of AGRICULTURE be
pleased to state :

(a) whether the German Democratic
Republic's representatives visited Jullundur
on the 22nd June, 1971 for the inspection
of Rs. 09 tractors and sought deduction
of Rs. 6,500 as repair charges per tractor
as precondition of the inspection;

(b) if so, the reasons therefor; and

(c) whether this amount is besides
depreciation of 8 per cent of the CIF value
of a tractor ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHEB P. SHINDE) : (a) to (c).
It was reported to the Ministry of Agri-
culture that the GDR representatives had
put a precondition for the deduction of
Rs. 6,500 each Rs. 09 tractor besides 8 per
cent depreciation on the C&F value before
undertaking inspection of tractors at Jullundur.
With a view to resolving the problem, a
meeting was held in Project and Equipment
Corporation with GDR Trade Representa-
tion, Punjab Agro-Industries Corporation
and this Ministry on the 6th July, 1971.
The GDR Engineers had agreed to make
inspection of the first lot of Rs. 09 tractors
on 20th July, 1971 at Jullundur without any
condition. The price of the tractor to be
paid would be arrived at after inspection
has been done. The GDR Representative
have also agreed to take back the tractors
after inspection and make payments imme-
diately as per the price to be mutually
agreed upon.

Prohibition on export of Steel to Socialist
Countries

*1307. SHRI DINEN BHATTA-
CHARYYA : Will the Minister of STEEL
AND MINES be pleased to state :

(a) whether the Chairman of the
Hindustan Steel Limited, Shri K. T. Chandy
had entered into an agreement with a US
Company which prohibited India from
exporting steel to socialist countries; and

(b) if so, the main features thereof ?

THE MINISTER OF STEEL AND
MINES (SHRI MOHAN KUMARA-
MANGALAM) : (a) and (b). Presumably,
the reference is to the agreement signed
by Shri Chandy on behalf of Hindustan
Steel Limited with Messrs. United Engi-
neering and Foundry Company, Pittsburg,
USA, in February, 1969, for the acquisition
of design and manufacturing know-how
of rolling mills and auxiliary services.
The terms of the agreement provide for
restrictions during the Pendency of the
agreement (i. e. Ten years) on the sale
not of Steel but of items manufactured as
a result of the acquisition of the know-
how. These restrictions are of different
kinds and cover, on the one hand countries
like United Kingdom and Canada, and on
the other countries like USSR, Hongkong
and Cuba

Setting up of Sugar Factory on
Co-operative basis at Renigunta
in Chittoor, Andhra Pradesh

*1308. SHRI P. NARASIMHA
REDDY : Will the Minister of AGRI-
CULTURE be pleased to state :

(a) whether the proposal of Andhra
Pradesh Government for establishing a
Co-operative Sugar Factory at Renigunta in
Chittoor District has been turned down ;

(b) whether representations have been
received from Government of Andhra
Pradesh and the public for re-consideration
and sanction of this proposal ; and

(c) if so, the reaction of Government
thereto ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
SHER SINGH) : (a) Two applications
i.e. one in August, 1963 and another in
September, 1969 were received for the
establishment of a cooperative sugar factory
at Renigunta, District Chittoor, Andhra
Pradesh. Both the applications were recom-
mended by the State Government. These
applications were turned down mainly due
to inadequate cane availability in the
proposed area of the factory.

(b) and (c). Representations have been received from time to time for locating a new cooperative sugar factory at Renigunta. The State Government have again recently written about this matter. It has been decided to conduct an enquiring on the spot study of the area afresh to report on the suitability of the scheme.

Export of Sugar to those countries whose production has fallen down

*1309. SHRI D. K. PANDA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have made any attempt to enter into agreement for the sale of sugar with such foreign countries whose production of sugar has fallen down in 1971 ;

(b) if so, the rates per quintal of sugar and the names of those countries ; and

(c) whether Government are proposing any measures to increase the export of sugar for the year 1972 ;

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) and (b). Sales of sugar for export are generally made by inviting tenders. In the case of Ceylon, however, Government to Government sales were made and a quantity of 40,000 tonnes and 20,000 tonnes was sold in 1970 and 1971 respectively. These sales were made at the following rates :

		1970	
Quantity		Price	
(1)	10,000 M. tons	£39-15 Od. per long ton F.O.B.S.	Payment within 365 days from the day of shipment
(2)	20,000 M. tons	£45-15 Od. per long ton F.O.B.S.	-do-
(3)	10,000 M. tons	£47-0 Od. per long ton F.O.B.S.	-do-

1971

(1) 20,000 M. tons £54-0 Od. per metric tons. F.O.B.S. Payment within 180 days from the date of shipment

(c) Under the International Sugar Agreement (ISA) we have in 1971 an ISA quota of about 2.44 lakh tonnes and preferential quotas of 0.96 lakh tonnes for export to U.K. (25,400 tonnes) and U.S.A. (about 71,200 tonnes). The ISA quota and U.K. quota are likely to remain at the same level in 1972. The U.S. Sugar Act, under which exports to U.S.A. are made, is valid up to 1971 and is under review at present. Efforts have been made by us to get an increase in our quota. The final decision by the U.S. Government is still awaited.

Demand for constitution of Wage Board for Beedi Industry

*1310 SHRI A. K. SAHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the attention of Government has been drawn to the demand made by General Council of Centre of Indian Trade Unions (CITU) to formulate a comprehensive National Wage Board for the workers engaged in Beedi industry ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No.

(b) Does not arise.

Setting up of a Steel Plant in West Bengal

*1311. SHRI B. K. DASCHOWDHURY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government of West Bengal have demanded to set up a Steel Plant in the district of Purulia, West Bengal ; and